

MEGHALAYA LEGISLATIVE ASSEMBLY

Revised List of Business

Special Session
Monday, June 12, 2017.

Government Business

1. National Anthem.
2. The Speaker to announce the Report of the Business Advisory Committee under Rule 230.
3. Shri MARTIN M. DANGGO, Minister in-charge Parliamentary Affairs to move :-

"That this House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the Current Session".
4. The Speaker to announce the name of Members nominated by him to the Panel of Chairmen under Rule 9 (1).
5. (a) Shri ZENITH M. SANGMA, Minister in-charge ERTS to beg leave to introduce The Meghalaya Goods and Services Tax Bill, 2017.

(b) If leave be granted to introduce the Bill.

6. Shri MARTIN M.. DANGGO, Minister in-charge Parliamentary Affairs to move :-

"That the Second proviso of Sub-rule (c) of Rule 72 of the Rules of Procedure and Conduct of Business in its application to The Meghalaya Goods and Services Tax Bill, 2017 be suspended for the time being in so far as the rule requires circulation of the Bill four days in advance before the Motion for Consideration may be moved".

7. (a) Shri ZENITH M. SANGMA, Minister in-charge ERTS to move that The Meghalaya Goods and Services Tax Bill, 2017 be taken into consideration.
- (b) Consideration of The Meghalaya Goods and Services Tax Bill, 2017 clause by clause.
8. Shri ZENITH M. SANGMA, Minister in-charge ERTS to move that The Meghalaya Goods and Services Tax Bill, 2017 be passed.

9. **Government Resolution:**

Dr. MUKUL M. SANGMA, Chief Minister to move the Government Resolution on the Notification issued by the Ministry of Environment, Forest and Climate Change vide GS.R. 494 (E) dated 23rd May, 2017 regarding the Prevention of Cruelty to Animals (Regulation of Livestock Markets) Rules, 2017, and several shortcomings in the Rules which will have serious bearing on their implementation in Meghalaya (*The Revised Text of the Resolution will be circulated*).

10. Dr. MUKUL M. SANGMA, Chief Minister to move that the Government Resolution be approved.
11. Obituary References.
12. Prorogation/Adjournment/Sine-die.
13. National Anthem.

Shillong
The 9th June, 2017.

Commissioner & Secretary,
Meghalaya Legislative Assembly.
